

Interim Resolution Professional / Resolution Professional : Arun Kapoor IBBI Registration No. IBBI/IPA-003/IP-N00030/2017-18/1
Name of the corporate debtor:Denovo Enterprises Private Limited ; Date of commencement of CIRP:23.01.2019.; List of creditors a:
List of unsecured financial creditors belonging to any class of creditors
(Amount in Rs.)

| SI. No. | Name of creditor | Identification No. | Details of claim received | | Amount of claim admitted | Nature of claim |
|----------|------------------|--------------------|---------------------------|----------------|--------------------------|-----------------|
| | | | Date of receipt | Amount claimed | | |
| | | NA | | - | - | |
| | | | | | | |
| 0 | Total | | | 0 | 0 | |

0230

s on: 30.10.2019 .

| Details of claim admitted | | | Amount of contingent claim | Amount of any mutual dues, that may be set- off | Amount of claim not admitted | Amount of claim under verification |
|-----------------------------|------------------------|--------------------------|----------------------------|---|------------------------------|------------------------------------|
| Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | |
| 0 | | 0 | 0 | 0 | 0 | 0 |
| | | | | | | |
| 0 | | 0 | 0 | 0 | 0 | 0 |

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| Remarks, if any |
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